NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/08	TP 09/16	Hearing	397/ 398	M. Leela & 4 Ors. Vs. T.R. Mills Ltd. & 4 Ors.

NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

12. VEDHYR SHAWKAR ADV FOR RESPONDENTS Aughy Chander

ANARGHYA K. CHANDAR ADV FOR RESPONDENTS (9108357250)

5,687

Counsel for petitioner is present. Counsel for R-5,6 and 7 is present. Today, this matter listed for clarification. Since both sides have completed their arguments, therefore, the matter can be reserved for orders.

Hence, the case is reserved for orders.

MEMBER (J)

MEMBER (T)